

tion is being collected and will be laid on the Table of the House.

[*Translation*]

### **Restrictions on Coal Trade**

2432. SHRI SANTOSHKUMARGANGWAR: Will the Minister of COAL be pleased to state:

(a) whether the Government have recently announced to lift all restrictions relating to coal trade; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA):

(a) and (b). With a view to improve the coal availability and also to liquidate rising coal stocks specially of lower grades of coal, Coal India Limited have evolved a scheme for developing wholesale trade in coal. Under this scheme, the subsidiary companies of Coal India Ltd., will appoint wholesale dealers on the basis of applications invited through open advertisements. Each dealer will be required to lift atleast 3000 tonnes of coal per month. Dealers will have the freedom to sell coal and fix prices for such sale.

[*English*]

### **Central Council of Research in Ayurveda and Siddha**

2433. SHRI RAM KAPSE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the research and development activity in ten centres of the Central Council of Research in Ayurveda and Siddha (CCRAS) has come to a virtual halt;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to restart the research activity?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHIR B. SHANKARANAND): (a) No, Sir.

(b) and (c). Does not arise.

### **Modernisation of Delhi Fire Service**

2434. SHRI V. SREENIVASAPRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Fire Service has sought financial assistance for its modernisation;

(b) if so, the details thereof;

(c) the assistance provided to the Delhi Fire Service in this regard; and

(d) the steps taken/proposed to be taken to implement the modernisation scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (d). An amount of RS. 33.41 crores has been allocated for the modernisation of Delhi Fire Service. The modernisation of the Delhi Fire Service is a continuous process.

### **Family Planning**

2435. SHRI ANADI CHARAN DAS: SHRI KHELAN RAM JANGDE: MOHAMMAD ALI ASHRAF FATMI: SHRI LAL BABU RAI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of persons under gone

sterilisation in the country during 1991 and 1992, State/UT-wise;

(b) the targets fixed for sterilisation in each State and U.T. during the Eighth Five Year Plan;

(c) the assistance proposed to be provided in this regard, State/U.T.-wise; and

(d) the steps taken/proposed to be taken by the Government to achieve the targets?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKAR-

ANAND): (a) A statement is enclosed.

(b) and (c). The State/Union Territory-wise expected levels of Sterilisation and allocation of amount of compensation money are determined on year to year basis. The information for 1992-93 is given in Statement.

(d) Support is being provided to State/ Union Territories to upgrade the skills of medicals and para-medical functionaries through basic and in-service training for improving the delivery of Family Welfare Services.

### STATEMENT

*State/Unit-wise Sterilisation performed during 1991-92 & 1992-93 (April '92 to January '93)*

#### *Sterilisations*

<i>Sl. No.</i>	<i>State/UT</i>	<i>1991-92 (Apr '92 - Mar '92)</i>	<i>1992-93 (Apr '92 - Jan '93)</i>
1.	Andhra Pradesh	483532	341477
2.	Assam	66323	21071
3.	Bihar	212631	199439
4.	Gujarat	257335	173159
5.	Haryana	100760	74798
6.	Karnataka	301639	244017
7.	Kerala	173599	115808
8.	Madhya Pradesh	316577	239400
9.	Maharashtra	538127	369296
10.	Orissa	137299	96764
11.	Punjab	85502	66548

*Sterilisations*

<i>Sl. No.</i>	<i>State/UT</i>	<i>1991-92 (Apr '92 - Mar '92)</i>	<i>1992-93 (Apr '92 - Jan '93)</i>
12.	Rajasthan	173309	101878
13.	Tamil Nadu	364525	299416
14.	Uttar Pradesh	375771	251938
15.	West Bengal	327115	202332
16.	Himachal Pradesh	38143	29643
17.	J & K	11688	3537
18.	Manipur	4005	1111
19.	Meghalaya	606	378
20.	Nagaland	1013	681
21.	Sikkim	1295	610
22.	Tripura	7573	4469
23.	A&N Islands	1911	1287
24.	Arunachal Pradesh	1806	841
25.	Chandigarh	2967	2351
26.	D&N Haveli	809	496
27.	Delhi	37176	29680
28.	Goa	4105	3527
29.	Daman & Diu	376	294
30.	Lakshdweep	23	31
31.	Mizoram	4471	3160
32.	Pondicherry	8222	6216
	All India	4089178	2916678

\* Figures are provisional  
& includes performances figures of ministries of Defence.

**STATEMENT**

*State/UT-wise expected levels of sterilisations and allocations for compensation money during 1992-93*

<i>Sl. No.</i>	<i>State/UT</i>	<i>Expected levels for Sterilisations</i>	<i>Allocations for Compensation Money (Rs. in Lakhs)</i>
(1)	(2)	(3)	(4)
1.	Andhra Pradesh	600000	1081.56
2.	Arunachal Pradesh	2400	3.91
3.	Assam	254000	443.32
4.	Bihar	500000	903.88
6.	Gujarat	285000	510.25
7.	Haryana	104000	196.78
8.	Himachal Pradesh	35000	66.07
9.	J & K	39000	68.93
10.	Karnataka	360000	623.58
11.	Kerala	140000	288.93
12.	Madhya Pradesh	400000	685.68
13.	Maharashtra	526000	955.29
14.	Manipur	7000	12.94
15.	Meghalaya	1000	1.71
16.	Mizoram	1310	5.45
17.	Nagaland	2000	3.92
18.	Orissa	175000	368.18
19.	Punjab	100000	203.55
20.	Rajasthan	225000	413.99

<i>Sl. No.</i>	<i>State/UT</i>	<i>Expected levels for Sterilisations</i>	<i>Allocations for Compensation Money (Rs. in Lakhs)</i>
(1)	(2)	(3)	(4)
21.	Sikkim	1100	1.66
22.	Tamil Nadu	350000	650.31
23.	Tripura	11200	19.21
24.	Uttar Pradesh	650000	1570.55
25.	West Bengal	400000	721.04
26.	A&N Islands	1880	2.10
27.	Chandigarh	2800	20.00
28.	D&N Haveli	700	2.50
29.	Daman & Diu	330	0.75
30.	Delhi	41250	50.00
31.	Lakshadweep	90	0.20
32.	Pondicherry	4600	12.00
Total		5275640*	9895.45

\*includes Expected levels of Ministries of Defence & Railways

### **Genetically Engineered Foods**

2436. DR. R. MALLU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether new generation genetically engineered foods are likely to reduce effectiveness of certain antibiotics;

(b) if so, the details thereof; and

(c) the corrective steps taken by the Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKAR-ANAND): (a) to (c). The Government is not aware of any genetically engineered for which influences the efficiency of antibiotics.